

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 92 of 2014

Dated : 17th October, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

DNH Power Distribution Co. Ltd. Appellant(s)

Versus

NTPC-SAIL Power Co. Ltd. & Anr. Respondent (s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-2
Mr. M.G. Ramachandran,
Ms. Anushree, Ms Poorva &
Ms. Swagatika Sahoo

ORDER

Learned counsel for the appellant seeks time to file rejoinder. He is directed to file the same by 10th November, 2014 after serving copy thereof on the other side.

Post the matter for hearing on **17th November, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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